

Annexure-7

Name of the corporate debtor: **LANGLEY APPAREL INDIA PRIVATE LIMITED** ; Date of commencement of CIRP: 18.07.2023; List of creditors as on: 04.08.2023
 In accordance with Section 25(2) (e) , IBC, 2016
 List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted						Amount in ₹			
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	

